

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
Court No. 2
CAUSE LIST**

**DATE: 16th September, 2014
Time: 10:30AM**

**HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR ADMISSION				
1.	Original Application No. 171/2014.	Abhishek Shrivastava Vs. Union of India & Ors.	Mr. Rohit Kumar, Adv. For the Applicant.	
FOR COMPLETION OF PLEADINGS				
2.	Appeal No. 17/2014 & M.A. No. 184/2014.	Harish kumar Vs. Haryana state Pollution Control Board & Ors.	Mr. Rajeev Saxena & Ankur Bansal Advs. for Appellant. Mr. N. Hooda, Adv. for R-1. Mr. S.L.Ghundi, Adv. for R-2. Mr. Hemant Saini, Adv. For R-3, 5 & 6.	
3.	Appeal No. 45/2014 & M.A.No. 377/2014.	Harish Kumar Vs. Haryana State Pollution Control Board & Ors.	Mr. Rajeev Saxena & Ankur Bansal Advs. for Appellant. Mr. N. Hooda, Adv. for R-1&5. Mr. S.L.Ghundi, Adv. for R-2. Mr. Hemant Saini, Adv. For R-3, 5 & 6.	
4.	Appeal No. 46/2014 & M.A.No. 380/2014.	Harish Kumar Vs. Haryana State Pollution Control Board & Ors.	Mr. Rajeev Saxena, & Ankur Bansal Advs. For Appellant. Mr. N. Hooda, Adv. for R-1&5. Mr. S.L.Ghundi, Adv. for R-2. Mr. Hemant Saini, Adv. For R-3.	
5.	Original Application No. 101/2014.	Sobha Singh & Ors. Vs. State of Punjab & Ors.	Mr. Manish Kumar, Adv. For the Applicants. Mr. Anil Soni, AAG, For R-1, 2&4. Mr. Shubham Bhalla, Adv. For R-5 Ms. P. Batra Singh, Adv. for MoEF for R-6.	
6.	Original Application No.16/2014 & M.A.No.102/2014 , M.A.No.363/2014, & M.A.No.365/2014.	Shri Hazi Arif & Ors. Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Adv. for the Applicant. Mr. Raman Yadav and Mr. Atif Suhrawardy, Advs. For R-1, 6 & 7. Mr. Avijit Bhushan, Adv. for R- 2. Mr. S. Kulshreshtha, Adv. for R-3 Mr.D.K.Dhayani, Adv for R- 4 Ms. Bhakti Pasrija Sethi, Adv.for R-5.	

			Ms. Parul Gupta, Adv. as Local Commissioner. Ms. Mridule Ray Bharadwaj, Adv. for R-7.
7.	Original Application No. 177/2013.	Sushil Raghav Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Advocate & Mr. Adesh Kumar, Advs. for Applicant. Mr. Raman Yadav, Adv. For R-1 to 3. Mr. Avijit Bhushan, & Lalit Kumar, Advs. for R-4. (UPSIDC). Mr. Pankaj Singh, Adv. For R-5 Mr. D.K. Singh, Adv. For R-6.
FOR HEARING			
8.	Original Application No.24/2014	Shiv Prasad Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Manisha Badoni, Adv. For the Applicant. Mr. Vikas Malhotra, Adv. for R-1. Mr. Rahul Verma, Adv.forR-2&6 Ms. Manisha Agrawal, & Mr. Alok Kumar, Advs. for R-3. Mr. Mukesh Verma, Adv. for R-4. Mr. Aditya Singh, Adv.for R-5. Mr.Ramul Verma,Adv.ForR-6 Mr. D.K.Dhayani, Adv.forR-7. Mr. Vivek Singh, Ms. Ritwika Nanda, Advs. for R- 8 to 20 & 22 to 25.
9.	Appeal No. 19 / 2013.	Bahadur Singh Rawat & Ors. Vs. U.O.I & Ors.	Mr. Raj Panjwani, Sr. Adv. For Appellant. Mr. Vivek Chib & Mr. Asif Ahmed, Advs. for R- 1. Mr. Mukesh Verma, Adv. for R-2. Mr. Neeraj Malhotra & Mr. Prithu Garg, Adv.for R-4.

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